

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

STARRED QUESTION NO:196
ANSWERED ON:06.12.2012
BENEFITS OF WELFARE SCHEMES FOR MINORITIES
Abdulrahman Shri ;Pradhan Shri Nityananda

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of the various schemes presently under implementation for the welfare of minorities in the country;
- (b) whether it has come to the notice of the Government that a number of States have failed to pass on the benefits of welfare schemes to the minorities particularly to the Muslims in the country;
- (c) if so, the details thereof; and
- (d) the effective measures taken by the Government to ensure that the benefits of various welfare schemes implemented for minorities actually reach the intended beneficiaries?

Answer

MINISTER OF MINORITY AFFAIRS (SHRI K. RAHMAN KHAN)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 196 FOR 06.12.2012, RAISED BY SHRI ABDUL RAHMAN AND SHRI NITYANANDA PRADHAN REGARDING BENEFITS OF WELFARE SCHEMES FOR MINORITIES

(a): The details of the schemes/programmes implemented by the Ministry for the welfare of minorities are given as below:

(i) Multi sectoral Development Programme (MsDP): This programme which aims to improve the socio-economic conditions of the minorities and to improve their socio-economic conditions is being implemented in 90 minority concentration districts (MCDs) in 20 States / Union Territories.

(ii) Pre-matric Scholarship Scheme:-Under this Scheme, scholarships are awarded to minority students who have secured not less than 50% marks in the previous final examination and the annual income of their parents/ guardian from all sources does not exceed Rs. 1.00 lakh. 30% of the scholarships are earmarked for girl students.

(ii) Post-matric Scholarship Scheme:- Under this Scheme, scholarships are awarded to minority students who have secured not less than 50% marks or equivalent grade in the previous final examination and the annual income of whose parents/ guardian from all sources does not exceed Rs.2.00 lakh. 30% of the scholarships are earmarked for girl students.

(iii) Maulana Azad National Fellowship For Minority Students:-The objective of the Fellowship is to provide financial assistance to minority students to pursue higher studies. 30% of the scholarships are earmarked for girl students.

iv) Merit-cum Means based Scholarship: The Merit-cum Means based Scholarship Scheme provides financial assistance to the poor and meritorious minority students at graduate and post-graduate levels. 30% of the scholarships are earmarked for girl students.

(v) Free Coaching and Allied Scheme: Under the scheme financial assistance is sanctioned to coaching institutes in Government and the private sector for imparting free coaching/training to minority community candidates for Competitive Exams, Information Technology, Remedial coaching, other employment oriented courses etc. 30% of the scholarships are earmarked for girl students.

(vi) National Minorities Development & Finance Corporation (NMDFC): To this public sector company, equity share capital is released by the government to help it implement its schemes through the State Channelising Agencies.

(vii) The Maulana Azad Education Foundation (MAEF); To the MAEF, grant in aid in the form of Corpus Fund is released by the government to help it implement its schemes from the interest earned of the Corpus Fund.

(viii) Computerization of records of State Wakf Boards:

In order to streamline record keeping of the waqf records, to computerize the various functions/processes of the Waqf Boards, to develop a centralized web-based application for registration of wakf records and for digitization of the wakf records, funds have been/ are being released to the State Wakf Boards from the government.

(ix) Leadership Development of Minority Women: This scheme has been launched with the objective to empower and instill confidence in women, by providing knowledge, tools and techniques for interacting with Government systems, banks, and intermediaries at all levels.

(b) & (c) : No, Madam. However, instances have come to notice that the States / Union Territories could not utilize the entire amount due to transfer of funds for the projects, long gestation period of construction of projects, non-submission of Utilization Certificates and promulgation of the election code of conduct in various States.

(d): To ensure that the intended benefits are passed on to the targeted minority population, the Ministry has proposed to restructure MsDP to allow for sharper focus on Minority Concentration Blocks (MCBs) instead of Minority Concentration Districts (MCDs) so that assets created are located in blocks/towns with substantial minority population. Further meetings are held regularly with State Secretaries to expedite implementation of projects.

The Online Scholarship Monitoring System has been introduced / being introduced for to allow for greater transparency and accountability during processing and sanctioning of the scholarships.

The Prime Minister's new 15 Point Programme is monitored on a quarterly basis by the Ministry with the nodal officers of the concerned Ministries / Departments and on a half- yearly basis by the Committee of Secretaries. At the State and district levels the monitoring is done by Committees constituted for this purpose in which Members of Parliament, Members of Legislative Assemblies, representatives of Panchayati Raj Institutions / Autonomous District Councils and reputed non-Governmental Organisations are included.

To help evaluation of flow of benefits, disaggregated data for the different minority communities has now been sought from all ministries under the Prime Minister's New 15 Point Programme and the States/UTs have also been requested to provide better and timely feedback. Social audit and the appointment of an independent agency for concurrent monitoring and evaluation of various schemes included in PM's New 15 PP are being formulated for implementation during the 12th Five Year Plan period.